

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(The Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BRG IRON & STEEL CO. PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	BRG IRON & STEEL CO. PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	12/12/2002
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, KOLKATA (WEST BENGAL)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U27101WB2002PTC095499
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REGISTERED OFFICE: GODREJ WATERSIDE SUIT NO. 402-403-404, PLOT NO.- 5, SECTOR - 5 SALT LAKE CITY WEST BENGAL – 700091, INDIA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	02/02/2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	03/02/2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: KANNAN TIRUVENGADAM ADDRESS: NETAJI SUBHAS VILLA FLAT NO. 3 C, 3RD FLOOR, 18 KARUNAMOYEE GHAT ROAD NEAR DHARAPARA TOLLYGUNGE, KOLKATA, WEST BENGAL, 700082 EMAIL: calkannan@gmail.com / liquidation.brg@gmail.com TELEPHONE NUMBER: 033-24202487 REGISTRATION NO. IBBI/IPA-001/IP-P00253/2017-18/10482
9.	LAST DATE FOR SUBMISSION OF CLAIMS	04/03/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the BRG IRON & STEEL CO. PRIVATE LIMITED on **03rd February 2020**.

The stakeholders of BRG IRON & STEEL CO. PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **4th March 2020**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The claim forms can be downloaded from IBBI website: <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.



CA Kannan Tiruvengadam

IBBI/IPA-001/IP-P00253/2017-18/10482

Liquidator in the matter of BRG Iron & Steel Company Pvt. Ltd

Date: 7th February 2020

Place: Kolkata